## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 45/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.09.2017

NAME OF THE PARTIES: Atul Ashok Mavdikar

V/s.

Ashok Manikchand Mavdiakr

SECTION OF THE COMPANIES ACT: 241-242, 244 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. History C. Transfeir J

Commany

Secretary.

## ORDER

## CP 45/241, 242, 244/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 3.10.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)